

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	: CP 54/14
PETITION NUMBER	: TP 65/16
NAME OF THE PETITIONER (S)	: T. VALLI NARAYANA
NAME OF THE RESPONDENT (S)	: T. KRISHNAIAH CHETTY & SONS PVT. LTD. & 9 OTHERS
UNDER SECTION	: 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Tyotlu T. Sagar Anandale	Advocate for Applicant/Review Applicant	Tyotlu
2.	Ganapathy M.S. 9880099885	Advocate for R1 & R10	M.S. Ganapathy
3.	B.R. Dhana Lakshmi 9448497302	Adv. for R2-R7	B.R. Dhana Lakshmi

4.	Rashan Javdr 9538526917	Advocate for Petitioner	Rashan Javdr
----	----------------------------	-------------------------	--------------

ORDER

Counsel for petitioner in RA 01/16 is present. It is taken-up
to-day. Cost paid in pursuance of order in T.A. 15/16.
For filing objections in R.A. 01/16, Posted for enquiry to
21-03-2017.


Member (J)


Member (T)